

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL(AT) NO.351 OF 2018**

**IN THE MATTER OF:**

Rabindra Nath Ghosh & Ors

Appellant

Vs

Jaytarama Cold Storage Pvt Ltd & Ors

Respondents

**For Appellant:-** Mr. Saunak Mitra, Mr. Sayantak Das and Mr.Soumya Dutta, Advocates.

**For Respondents:** - Mr. Jishnu Chowdhary, Mr. Neeraj Gupta, Mr Patit Bishwal, advocates.

Mr Saurabh Kalia, Ms Saloni Purohit, Advocates for Respondent No.1, 19 and 20.

Mr. K. atta and Ms Niharica Khanna, Advocates for R23.

**ORDER**

**27.08.2019** - Heard learned counsel Mr. Jishnu Chowdhary representing Respondent No.1 in part. Hearing remained inconclusive. Post the appeal for further hearing on **24<sup>th</sup> September, 2019.**

(Justice Bansilal Bhat)  
Member (Judicial)

(Mr. Balvinder Singh)  
Member (Technical)

**BM/NN**